

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1514
ANSWERED ON 31ST JULY 2026

COLD CHAIN INFRASTRUCTURE

1514. SHRI SANJAY BHATIA:
SHRI RAJESH PARMANAND SHUKLA:
SHRI MITHLESH KUMAR:
SHRI SUBHASH BARALA:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) the number of cold storage and integrated cold chain projects sanctioned and completed so far;
- (b) the steps taken to reduce post-harvest losses of perishable agricultural produce through cold chain and preservation infrastructure; and
- (c) whether the Ministry maintains the State-wise details of the financial assistance actually disbursed to Farmer Producer Organisations (FPOs) for value addition under the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme during the last three years, if so, the details thereof?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): The Ministry of Food Processing Industries (MoFPI) has been implementing Integrated Cold Chain and Value Addition Infrastructure (Cold Chain scheme), a component scheme under the Central Sector umbrella scheme Pradhan Mantri Kisan Sampada Yojana (PMKSY). The Cold Chain scheme does not support setting up of standalone cold storage. However, cold storage is supported as one of the constituent facilities of the integrated cold chain projects. As of 30.06.2026, 409 cold chain projects have been approved by this Ministry nationwide, of which 311 projects have been completed and operationalized. Further, as per the information furnished by the Department of Agriculture & Farmers Welfare (DA&FW), as of 31.01.2026, there are 8831 cold storages nationwide.

(b): Under the Cold Chain scheme, a maximum of ₹10 crore as grants-in-aid/subsidy is provided for setting up of integrated cold chain and value addition infrastructure projects nationwide for non-horticultural produce, under the existing scheme guidelines. This scheme supports establishment of seamless cold chain from farm-gate to consumer through four components: (i) farm level infrastructure, (ii) main processing facility, (iii) refrigerated transportation, and (iv) distribution hubs. Under these four components, the beneficiary can set up eligible infrastructure facilities such as sorting and grading line, pre-cooling units, pack

houses, cold storages, frozen stores, individual quick freezing, blast freezers, reefer/ insulated vehicles, etc. These facilities help in reducing post-harvest losses, increasing shelf life and maintaining the quality of the perishable farm produce. The implementation of 409 approved cold chain projects (with 153.01 LMT per annum processing capacity and 46.83 LMT per annum preservation capacity) would reduce post-harvest losses, enhance shelf life, and maintain quality of perishable farm produce.

(c): Under PMKSY, grants-in-aid is disbursed directly to the beneficiaries including FPOs. Grants-in-Aid of ₹20.67 crore has been released to FPOs in the State of Maharashtra only during the last three years (2023-24 to 2025-26). Under the PMFME scheme, subsidy of ₹62.22 crore has been approved to the FPOs for credit linked subsidy components during the last three years (2023-24 to 2025-26). The State-wise details of the same are given at **Annexure.**

Annexure referred in reply to part (c) of the Rajya Sabha Unstarred Question No. 1514 for answer on 31.07.2026 regarding “Cold Chain Infrastructure”

State-wise details of the subsidy approved to Farmer Producer Organisations (FPOs) for credit linked capital subsidy components under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme during the last three years (2023-24 to 2025-26)

Sl. No.	State/UT	Subsidy approved for FPOs during last three years (2023-24 to 2025-26) [₹in crore]			
		2023-24	2024-25	2025-26	Total
1	Andaman & Nicobar	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.85	0.10	0.00	0.95
3	Arunachal Pradesh	0.00	0.10	0.00	0.10
4	Assam	0.00	0.00	0.00	0.00
5	Bihar	0.25	0.18	0.13	0.56
6	Chandigarh	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.00	0.00	0.00	0.00
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00
10	Goa	0.00	0.00	0.00	0.00
11	Gujarat	0.18	0.18	0.00	0.36
12	Haryana	3.62	0.00	0.00	3.62
13	Himachal Pradesh	0.00	0.00	0.00	0.00
14	Jammu & Kashmir	0.00	0.02	0.01	0.03
15	Jharkhand	0.06	0.09	0.00	0.15
16	Karnataka	0.36	1.68	0.25	2.29
17	Kerala	0.97	0.85	0.34	2.17
18	Ladakh	0.00	0.00	0.00	0.00
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	0.14	0.46	0.10	0.70
21	Maharashtra	22.39	10.64	2.39	35.42
22	Manipur	0.00	0.00	0.00	0.00
23	Meghalaya	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.10	0.10
25	Nagaland	0.00	0.00	0.00	0.00
26	Odisha	0.00	0.00	0.00	0.00
27	Puducherry	0.00	0.00	0.00	0.00
28	Punjab	0.00	0.00	0.00	0.00
29	Rajasthan	0.65	0.25	0.23	1.13
30	Sikkim	0.02	0.00	0.00	0.02
31	Tamil Nadu	0.14	0.16	0.34	0.64
32	Telangana	0.00	0.00	0.00	0.00
33	Tripura	0.00	0.00	0.00	0.00
34	Uttar Pradesh	5.24	4.91	3.36	13.51
35	Uttarakhand	0.01	0.21	0.04	0.25
36	West Bengal	0.00	0.10	0.12	0.22
	Total	34.88	19.93	7.41	62.22
